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THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XV.07/2024/41/RV

Dated Guwahati, the 19th of March, 2025

Pursuant to the Disciplinary Proceeding drawn against Shri Santanu Kumar Sharma, Grade-III officer of Assam Judicial Services [the then SDJM(M), Bilasipara], the Hon'ble Gauhati High Court has been pleased to impose upon Shri Santanu Kumar Sharma a major penalty of withholding of 03 (three) nos. of annual increments, with cumulative effect.

The departmental proceeding against Shri Santanu Kumar Sharma stands closed and he is reinstated in service.

The revocation of the suspension order and reinstatement of the officer in service shall take effect from the date the officer assumes charge of his new posting pursuant to the transfer and posting notification to be notified in due course.

Shri Santanu Kumar Sharma is entitled to draw the arrears of salary and allowances for the period of suspension w.e.f. 16.08.24 till the date of his assuming charge of his new posting as indicated above.

The aforesaid period of suspension of the officer shall be treated as the period spent on duty.

By order

Sd/-

Chatra Bhukhan Gogoi
REGISTRAR (VIGILANCE)

Memo No. No. HC.XV. 07/2024/41(A)/RV., Dated: 19.03.2025

Copy forwarded for information and necessary action to:-

1. The LR and Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-6, for information
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information
3. The District & Sessions Judge, Dhubri, Pin.783301 for information
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Chief Judicial Magistrate, Dhubri for information
6. Shri Santanu Kumar Sarma, Sub-Divisional Judicial Magistrate (M), Bilasipara (under suspension), for information
7. The Deputy Director, Assam Government Press, Bamunimaidan, Guwahati-21, for publication of the above notification in the Assam Gazette
8. The Treasury Officer, Dhubri, PIN. 783301, for information
9. The Project Manager, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court

10. The Administrative Officer (Judicial) (Appointment Section/Statement Section),
Gauhati High Court, Guwahati
11. The P.S. to Hon'ble Mr./Mrs. Justice....., Gauhati High
Court, Guwahati
12. The C.A. to Registrar General/ Registrar (Vigilance)/ (Judicial)/ Registrar (Admn.),
Gauhati High Court, Guwahati


REGISTRAR (VIGILANCE)